

National Insurance Company Limited CIN - U10200WB1906GOI001713 IRDAI Regn. No. - 58

National Bharat Sookshma Udyam Suraksha

Innovative Add-on 1

Name	Impact Damage due to Insured's own objects
	Policy may be extended to cover the above subject to following endorsement wordings:
Clause	"In consideration of an additional premium it is hereby agreed and declared that the policy is extended to cover loss and/or damage caused due to impact by direct contact to Insured's property caused by Insured's own
	Rail/Road Vehicles, Fork lifts, cranes, stackers and the like and articles dropped therefrom."